

ruary, 1975, together with an explanatory memorandum

[Placed in Library. See No. LT-8876/75]

(5) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:

(1) GSR 698(E) published in Gazette of India dated the 26th December, 1974 together with an explanatory memorandum

(ii) GSR 2(E) published in Gazette of India dated the 2nd January, 1975, together with an explanatory memorandum

[Placed in Library See No LT-8877/75]

(6) A copy of the Delhi Sales Tax (Ninth Amendment) Rules 1974 (Hindi and English versions) published in Notification No F 4(25)/70-Fin (G) in Delhi Gazette dated the 12th December, 1974, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act 1941 as in force in the Union territory of Delhi

[Placed in Library See No LT-8878/75]

(7) A copy of the Gujarat Sales Tax (Fourth Amendment) Rules, 1974, (Hindi and English versions) published in Notification No (GHN 306) GSR 1074/(14)-TH in Gujarat Government Gazette dated the 13th December 1974, under sub-section (5) of section 86 of the Gujarat Sales Tax Act 1969 read with clause (c)(iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat

(8) A copy of Notification No (GHN 302) GST 1074/(S 49)-(35) TH (Hindi and English versions) published in Gujarat Government Gazette dated the 2nd December, 1974, making certain amendment to Notification No (GHN 627) GST 1070/(S 49)-TH dated the 29th April, 1970,

under sub-section (3) of section 49 of the Gujarat Sales Tax Act, 1969 read with clause (c)(iii) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat

[Placed in Library See No LT-8879/75]

STATEMENT re COLLISION OF DARJEELING MAIL WITH HABRA LOCAL TRAIN AT ULTADANGA ROAD STATION ON 29-1-75

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) I beg to lay on the Table a statement regarding collision between 43 UP Darjeeling Mail and Habra Local EMU train at Ultadanga station of the Eastern Railway on the 29th January, 1975 [Placed in Library See No LT-8880/75]

PRESIDENT'S ORDER DATED 23RD DECEMBER 1974 UNDER ART 359 OF CONSTITUTION

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) I beg to lay on the Table a copy of the President's Order dated the 23rd December, 1974 (Hindi and English versions) issued under clause (1) of article 359 of the Constitution, published in Notification No GSR 694(E) in Gazette of India dated the 23rd December, 1974 under clause (3) of the said article [Placed in Library See No LT-8870/75]

REPORT COMMITTEE ON STATUS OF WOMEN IN INDIA

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) I beg to lay on the Table—

(1) A copy of the Report of the Committee on the Status of Women in India—Volumes I to IV